



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,20th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	<a href="#">WP(C)/3979/2018</a>	SUREMAN GUPTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MS. R M SARMAH	SC, REVENUE
2	<a href="#">WP(C)/5012/2018</a>	SANJIB KUMAR SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM	MR. S BORTHAKUR (R5) MR. P K BORAH (R5) MR. J ABBAS (R5) SC, SEC. EDU.
3	<a href="#">WP(C)/7595/2019</a>	NURUL HASSAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MS. M DEY	SC, PNRD MR. M NATH
4	<a href="#">WP(C)/4262/2020</a>	ABDUL MUNIM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K TALUKDAR MR. S ISLAM	SC, PNRD GA, ASSAM SC, REVENUE
5	<a href="#">WP(C)/3961/2021</a>	GOKUL TALUKDAR <b>Versus</b> THE INDUSTRIAL CO-OPERATIVE BANK LIMITED AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. B KONWAR MS D DUTTA	SC, CO OP MS S DAS
6	<a href="#">WP(C)/2019/2023</a>	THE GHORABANDHA UNNAYAN SAMITTEE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS M D CHOWDHURY MR N BARUAH	GA, ASSAM SC, REVENUE
7	<a href="#">WP(C)/6648/2023</a>	LILARAJ SHAI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH J DASGUPTA MR P J DUTTA A KALITA MISS. J GOGOI A KHANDAKAR	SC, FOREST SC, K A A C
8	<a href="#">Cont.Cas(C)/134/2024</a>	MD. JAHIDUL ISLAM AND 2 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR.	MR. D A KAIYUM MR S ISLAM (p-2) MR. M S MONDAL	
9	<a href="#">Cont.Cas(C)/396/2024</a>	BIMALA MALO <b>Versus</b> NARAYAN KONWAR AND 9 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOWDHURY	MR. D SAIKIA(R-4) MR S NEOGI(R-4) MR S M T CHISTIE(R-4) MR. B SHARMA (R-5) MR. B GOGOI(R-2) MR B DEURI(R-3) MR B DEURI(R-3) MR P NAYAK(R-2) MR. D DAS(R-5) MR A CHALIHA(R-2)
10	<a href="#">WP(C)/3434/2024</a>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> NAYANMANI DEKA AND 58 ORS	MR. B CHAKRAVARTY	MR S CHOWDHURY( R-9,14,16,18,19,23,32,34,44,22,49,46,20,45,,52,59,28,55,12,50,51,41,46,47) MS R MEDHI( R-9,14,16,18,19,23,32,34,44,22,49,46,20,45,,52,59,28,55,12,50,51,41,46,47)

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024
24)	MR. O P BHATI	20-12-2024	To	19-01-2025
25)	MR. A AHMED	20-12-2024	To	03-01-2025



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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/5078/2017</a>	DHANI RAM KONWAR <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.A KONWAR MS.P BORGHAIN MR.P SAIKIA	MR.C BARUAH GA, ASSAM SC, AG SC, FINANCE
2	<a href="#">WP(C)/5411/2017</a>	NUR HASSAN <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MRSR BORAH MR.M ALI	SC, SECONDARY EDUCATION
3	<a href="#">WP(C)/6656/2017</a>	MUNMI BARUA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR. G CHOUDHURY MR.K K GOSWAMI MR.S AHMED MS.S KAUSHIK	MR.C BARUAH MR.B CHAKRABORTY(R-5) SC, APSC MR.S HUSSAIN(R-5) MS.P SARMAH(R-5) SC, PERSONNEL DEPT. MS.P HAZARIKA(R-5)
4	<a href="#">WP(C)/694/2018</a>	SAILEN KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR S SARMA	MR. S C KEYAL MR. B GOSWAMI SC, WATER RESOURCE SC, CBI
5	<b>WITH</b> <a href="#">WP(C)/378/2018</a>	SAILEN KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR S SARMA	
6	<a href="#">WP(C)/899/2018</a>	DR. PIKUMONI CHUTIA <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	SC, HIGHER EDU MR. A CHAMUAH MR. B GOGOI MR. A DAS
7	<a href="#">WP(C)/2160/2018</a>	DIPANKAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM
8	<a href="#">WP(C)/5480/2018</a>	UNION OF INDIA <b>Versus</b> TARUN DAS AND 2 ORS.	MR. B SARMAH MR. A BARKATAKI	SC, REVENUE
9	<a href="#">WP(C)/2300/2023</a>	M/S VIDYUT METALLICS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. S CHAKRABORTY	GA, ASSAM

10	<a href="#">WP(C)/4935/2023</a>	JAGAT JYOTI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI S DEB	GA, ASSAM MR. S DUTTA SC, REVENUE
11	<a href="#">WP(C)/7426/2023</a>	ASHIYA KHATOON <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G U AHMED MR. R ISLAM MR N SARMA	SC, HIGHER EDU

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